

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF HYDROLINA BIOTECH PRIVATE LIMITED

Sl.No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	HYDROLINA BIOTECH PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	23/07/1999
3.	Authority under which Corporate Debtor is Incorporated / Registered	Ministry of Corporate Affairs Registrar of Companies (ROC) - Chennai
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U15440TN1999PTC042911
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Debtor	New No.68 (Old No 122), Vedachalam Street Vasudevan Nagar, Jafferkanpet, Chennai 600083
6.	Date of Closure of Insolvency Resolution Process	11/02/2022
7.	Liquidation Commencement Date of Corporate Debtor	11/02/2022
8.	Name and Registration Number of the Insolvency Professional Acting as Liquidator	RAMELA RANGASAMY IBBI/IPA-002/IP-N00506/2017-18/11700
9.	Address and e-mail of the Liquidator, as registered with the Board	A6, Aryaa Harmony Apartment, Police Kandasamy Street, Olympus, Ramanathapuram Coimbatore 641045 rum_jai@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	A6, Aryaa Harmony Apartment, Police Kandasamy Street, Olympus, Ramanathapuram Coimbatore 641045 rum_jai@yahoo.com
11.	Last date for submission of claims	13/03/2022

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the HYDROLINA BIOTECH PRIVATE LIMITED on 11th February 2022

The stakeholders of HYDROLINA BIOTECH PRIVATE LIMITED are hereby called upon to submit a proof of their claims with proof on or before 13th Mar 2022, to the liquidator at the address mentioned against item 10

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 14/02/2022

Place: Chennai


Rameela Rangasamy
Liquidator of Hydrolina Biotech Private Limited